Central Administrative Tribunal Principal Bench, New Delhi.

CP-468/2015 in OA-2214/2013 MA-1319/2016

New Delhi this the 12th day of August, 2016.

Hon'ble Sh. Shekhar Agarwal, Member (A) Hon'ble Mr. Raj Vir Sharma, Member (J)

> M.K. Khanna (aged about 62 ¼ years) Now retired as AE (C)/DDA, S/o (late) Sh. H.K. Khanna, R/o A-602, Tarika Apartments,' Sector 43, Gurgaon-122001 (Haryana). (By Advocate: Shri R.A. Sharma)

Petitioner

Versus

...

- Sh. M.K. Gupta, Commissioner (Pers.)
 D.D.A. Vikas Sadan, B-Block, Ground Floor, Near INA, New Delhi-23.
- Ms. Kamla Joshi,
 Pay & Accounts Officer,
 (New Delhi Zone), C.P.W.D.
 Indraprastha Bhawan, I.P. Estate,
 New Delhi-110002. ... Respondents
 (By Advocate: Ms. Sriparna Chatterjee and Ms. Ruby Sharma)

ORDER (ORAL)

Hon'ble Sh. Shekhar Agarwal, Member (A)

Today when this matter was taken up for hearing, both the sides agreed that the order of this Tribunal has been fully complied with. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma) Member (J) (Shekhar Agarwal) Member (A)

/ns/